

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 7

CA No.1106/2019, IA No. 205/23, 206/23, 207/23,  
208/23, 209/23, 210/23, 211/23  
IN  
CP(IB) No. 46/Chd/Pb/2018  
(Admitted)

**IN THE MATTER OF:**

Oriental Bank of Commerce

...Petitioner

Vs

J.R. Agrotech Pvt. Ltd.

...Respondent

**Under Section:** 7, IBC 2016, 31 IBC 2016, Sec. 45 (1), Sec 43(1) r/w Sec 44 (1),  
Sec 66(1), Sec 60(5)

**Order delivered on 14.05.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For RP/ Applicant in I.A. 1106/2019 : Abhishek Anand Adv and Akshit  
Awasthi Adv

For RP : Mr. Krishan Vrind Jain  
For Respondent : Mr. Karan Kohli, Advocate

**ORDER**

A date is jointly requested by learned counsel for both the parties. Let the matter  
be listed on 03.06.2024 in supplementary list.

-Sd/-  
**(L. N. GUPTA)**  
**MEMBER (T)**

Pooja

-Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**